

Annexure 1

Name of the Corporate debtors: M/s.Titan Energy Systems Limited : Date of Commencement of Liquidation: 08.08.2019 : List of stakeholders as on 26.10.2022

List of Secured financial creditors

S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	State Bank of India	1	05.09.2019	1,500,714,965	1,500,714,965	Form D	1,500,714,965	Yes	First charge on current assets of the company of Rs.1.52 Crores Collateral:1. Fixed assets (plant & machinery) acquired through term loans from our bank of Rs.2.23 crores, 2.Land & building in the name of the company located at Sy No.753/G, 753F, 753/B, Ravalkole village, Medchal Mandal, Ranga Reddy Dist to the extent of 3.475 acres of Rs.4.63 crores, 3. Land admeasuring 1.2 acres belonging to Titan Consultants and Services Ltd., located at S.No.753A Ravalkole village, Medchal mandal, RR Dt of Rs.0.95 Crores, 4. 3 storied residential building extent of 386 Sq.yds on plot no.16, S.No.352 situated in Defence Accounts Cooperative Housing Society (Aruna Enclave) Tirumalgherry, Secunderabad, Telangana belonging to Sri.C.S.Y.S.Rao of Rs.1.23 Crores	59.26	-	-	-	-	
Sub Total					1,500,714,965	1,500,714,965	0	1,500,714,965		59.26	-	-	-	-	